

Central Administrative Tribunal, Principal Bench

Original Application No.1549 of 2003

New Delhi, this the 22nd day of January, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

Inspector Jagminder Singh No.D-480,
S/o Shri
Presently posted in 2nd Bn., DAP
R/o A-8, New Police Lines,
Kingsway Camp, Delhi

....Applicant

(By Advocate: Shri Sachin Chauhan)

Versus

1. Union of India, through
its Secretary,
Ministry of Home Affairs,
North Block, New Delhi
2. Lt. Governor of Delhi
5, Shyam Nath Marg,
Delhi
3. Commissioner of Police,
Police Headquarters,
I.P.Estate, M.S.O. Building,
New Delhi.
4. Special Commissioner of Police,
Administration,
Police Headquarters,
I.P.Estate, M.S.O. Building,
New Delhi.

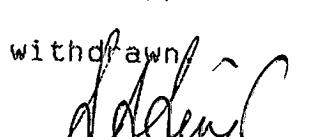
....Respondents

(By Advocate: Shri Ajesh Luthra)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant does not press
the application. Accordingly, it is dismissed as
withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

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